

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 740
TO BE ANSWERED ON 07.02.2017**

SENIOR CITIZENS WELFARE FUND

740. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a senior citizen welfare fund has been established under the Ministry and if so, the details thereof along with the budgetary allocation for the purpose;
- (b) whether action plan has been finalised by the Government in this regard and if so, the details thereof; and
- (c) the manner in which the Government would identify the needy senior citizens and utilise the allocation in rural and urban areas of the country?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): Yes Madam, As per the information provided by Budget Division, Department of Economic Affairs, Ministry of Finance, the Central Government has established a Senior Citizens' Welfare Fund (SCWF) which shall be used for such schemes for the promotion of the welfare of Senior Citizens. Unclaimed amounts lying in Small Savings Schemes, Employees Provident Fund, Public Provident Fund etc. shall be transferred to the Senior Citizens' Welfare Fund. As of now Rs.5889.16 crore has been transferred to this fund.

(b) & (c): The various Ministries and Departments dealing with matters relating to welfare of the Senior Citizens have been requested to forward proposals to the Inter-Ministerial Committee, for funding from the SCWF. The Ministries and Departments while formulating the Schemes are expected to indicate the modalities of identifying the targeted beneficiary Senior Citizens and the details of utilizing the allocation.
